IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No.104

CP No. 87/Chd/Chd/2022

IN THE MATTER OF:

Chandigarh Corporate Guides Ltd. ..Appellant

Versus

ROC, Punjab & Chandigarh ..Respondents

Under Section: 252(3), CA 2013

Order delivered on 22.03.2024

As the Hon'ble Members are on leave, therefore, the matter is adjourned to 17.05.2024.

Sd/-

Court Officer

March 22, 2024
Priyanka